



**NOTIFICATION No. 135 / 2021**

**I (a)**

The Senior Civil Judges mentioned in Column (2) below, who have been promoted as **District Judges (Entry Level), on adhoc basis**, in the Tamil Nadu State Judicial Service, as against the vacancies available under 25% quota (which cannot be filled up immediately, but could be filled up only in the next recruitment process), vide G.O.(D) No.135, Public (Special-A) Department, dated 25.03.2021, read with Erratum issued in Government Letter No.293/2021-1, Public (Special-A) Department, dated 09.04.2021, subject to the outcome of the Vigilance enquiry, are posted to the posts mentioned against their names in Column (3) below :

The below mentioned promotee District Judges including Tmt.S.Rohini, would be reverted to their substantive post, which they are holding at present as and when the post of District Judge (Entry Level) are filled up on regular basis from other sources and they could not claim any seniority and other benefits applicable to the post of District Judge (Entry Level).

<b>Sl. No</b> <b>(1)</b>	<b>Name and Designation</b> <b>(2)</b> <i>Thiru. / Tmt./ Selvi</i>	<b>On promotion as District Judge</b> <b>(Entry Level), posted as</b> <b>(3)</b>
1	<b>DR.S.T.LAKSHMI RAMESH,</b> Sub Judge, Arakkonam	Chairman, Permanent Lok Adalat, Tiruppur in the existing vacancy.
2	<b>S.JOHN SUNDARLAL SURESH,</b> Sub Judge, Thirumangalam	II Additional District Judge , Ranipet, in the existing vacancy
3	<b>R.SUNDARIAH,</b> Principal Sub Judge, Karur	Additional District Judge, Namakkal, in the existing vacancy
4	<b>R.JOSEPH JOY,</b> Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Madurai	Additional District Judge (Fast Track Court), Nagercoil, in the existing vacancy.

Sl. No (1)	Name and Designation (2) <i>Thiru. / Tmt./ Selvi</i>	On promotion as District Judge (Entry Level), posted as (3)
5	<b>V.SUTHA,</b> V Judge, Court of Small Causes, Chennai	II Additional District Judge, Tindivanam, in the existing vacancy
6	<b>P.REVATHY,</b> Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Chennai	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Madurai, in the existing vacancy
7	<b>C.JAYASREE,</b> Sub Judge, Cheyyar	III Additional District Judge, Dharapuram, vice Thiru.P.Karunanidhi, transferred.
8	<b>C.UMAMAHESWARI,</b> Secretary, District Legal Services Authority, Chengalpattu	XXIII Additional Judge, City Civil Court, Chennai, in the existing vacancy
9	<b>C.KALAIPONNI ,</b> Principal Sub Judge, Ponneri	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore, vice Thiru.K.Balasubramanian, transferred.
10	<b>A.K.K.RAJINI,</b> Principal Sub Judge, Chengalpattu	Chairman, Permanent Lok Adalat, Nagapattinam, in the existing vacancy
11	<b>G.ANURADHA,</b> VI Judge, Court of Small Causes, Chennai	Additional District Judge (Fast Track Court), Tenkasi, in the existing vacancy

**I (b)**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court of Madras, Chennai :

**Tmt.S.ROHINI**, Senior Civil Judge, functioning as VIII Assistant Judge, City Civil Court, Chennai, who has been promoted as District Judge (Entry Level), on adhoc basis, in the Tamil Nadu State Judicial Service, as against the vacancies available under 25% quota (which cannot be filled up immediately, but could be filled up only in the next recruitment process), vide G.O.(D) No.135, Public (Special-A) Department, dated 25.03.2021, read with Erratum issued in the Government Letter No.293/2021-1, Public (Special-A) Department, dated 09.04.2021, subject to the outcome of the Vigilance enquiry, is posted on Other Duty as Additional Director, Tamil Nadu State Judicial Academy, Chennai, in the existing vacancy.

II

The District Judges mentioned in Column (2) below are transferred and posted to the posts mentioned against their names in Column (3) below :

<b>S. No. (1)</b>	<b>Name and Designation (2)</b> <i>Thiru./Tmt./Selvi.</i>	<b>Transferred and posted as (3)</b>
1	<b>J.FLORA,</b> Principal District Judge, Tiruppur	Additional District Judge and Presiding Officer, Principal Special Court under E.C Act, Madurai. vice Thiru. V.PADMANABHAN, transferred.
2	<b>SHANTI CHEZHIAN,</b> Additional District Judge (Fast Track Court), Dindigul @ Palani.	Additional District Judge (Fast Track Court), Theni, in the existing vacancy
3	<b>P.KARUNANIDHI,</b> III Additional District Judge, Dharapuram.	Additional District Judge (Fast Track Court), Dindigul @ Palani vice Tmt.SHANTI CHEZHIAN, transferred.
4	<b>V.PADMANABHAN,</b> Additional District Judge and Presiding Officer, Principal Special Court under E.C Act, Madurai	I Additional District Judge, Madurai, vice Thiru.M.THANDEVAN, transferred.
5	<b>K.VANITHA,</b> Chairman, Permanent Lok Adalat, Srivilliputhur	Chairman, Permanent Lok Adalat, Thanjavur, in the existing vacancy
6	<b>M.THANDEVAN,</b> I Additional District Judge, Madurai.	Special District Judge, Special District Court to deal with MCOP Cases, Salem, vice Thiru.S.RAJU, transferred
7	<b>SWARNAM J.NATARAJAN,</b> District Judge, functioning on other duty as Additional Registrar General, Madurai Bench of Madras High Court, Madurai	Principal District Judge, Tiruppur, vice Tmt.J.FLORA, transferred

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 28.04.2021.**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

  
(S.O.)